## IN THE HIGH COURT OF KERALA AT ERNAKULAM PRESENT

THE HONOURABLE MR. JUSTICE T.R.RAVI

Wednesday, the 19<sup>th</sup> day of June 2024 / 29th Jyaishta, 1946 WP(C) NO. 21910 OF 2024(K)

## **PETITIONER:**

THE ERNAKULAM BAR ASSOCIATION, AGED 76 YEARS, DISTRICT COURT PREMISES, GOVERNMENT PRESS ROAD, ERNAKULAM. REPRESENTED BY ITS PRESIDENT, MATHAI VARKEY MUTHIRENTHY., PIN - 682011

## **RESPONDENTS:**

- 1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM., PIN 695001
- 2. THE PRINCIPAL SECRETARY, LAW DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM., PIN 695001
- 3. THE PRINCIPAL SECRETARY, TAX DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN 695001

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to direct the 2nd Respondent to give a copy of the interim report allegedly submitted by Justice (Retd.) Sri. V. K Mohanan Committee consists of Dr. N. K Jayakumar, Adv. Sri. C. P. Pramod and Secretaries from the Law and Tax Department to the Government based on which the Kerala Budget 2024 proposed a hike in the Court fees to the Petitioner Association, forthwith, pending disposal of the above Writ Petition.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(C) and upon hearing the arguments of M/S. ASHIK K.MOHAMED ALI, JOHN NUMPELI (JUNIOR), MUHAMMED RIFA P.M., GAYATHRI ASHISH NAIR, SALMAN FARIS, EHLAS HALEEMA C.K. Advocates for the petitioner and of GOVERNMENT PLEADER for the respondents, the court passed the following:

## **ORDER**

Admit.

Government Pleader takes notice for the respondents.

Respondents to file counter affidavit/statement.

The Government Pleader to get instrucitons as to whether the interim report which is stated to be the basis for the amendment of the law relating to the court fees had been published at any point of time and if so, a copy shall be made available.

Post on 21-06-2024.

Sd/- T.R.RAVI JUDGE



19-06-2024 /True Copy/ Assistant Registrar